

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/994(CHE)/2024

PETITION NUMBER : CP/IB/710/2018

**NAME OF THE APPLICANT : Sripriya Kumar (Liquidator)
(Gemini Arts Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 & 34 of IBBI Reg, 2016

ORDER

Ld. Counsel Mr.Navaneetha Krishnan for the Applicant.

This IA has been filed to take on record the 3rd Progress Report along with audited receipts and payments account of the Liquidator for the quarter ended 31.03.2024. The report is taken on record subject to all just exceptions.

IA(IBC)/994(CHE)/2024 is accordingly disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk